

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.18(MAH)/2016  
CA No. 11/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

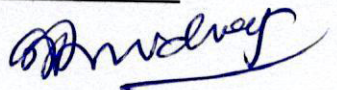
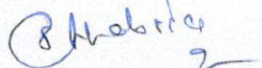
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: Mr. Haresh G. Mataliya & Ors.

V/s.  
M/s. Pallavi Gems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 56, 59, 62 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1-	M.S. BROADWAY	Adv. for the Petitioner	
2	Prathamast kamat a/o Siddhant Chhabria	Adv for the Resp. No. 2 & 4	For P. kamat 

**ORDER**

**C.A. NO. 11/2016 IN C.P. No.18/56, 59, 62/CLB/MB/MAH/2016**

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for final hearing on 27<sup>th</sup>  
January, 2017.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 08.12.2016